

engine ship of Maierform design have already been delivered. The delivery of the last three of these six ships was behind the schedule owing to unavoidable reasons. The delivery of the remaining ships also will involve some delay.

(b) No.

Shri Matthen: May I know whether this unpardonable delay is partly due to the technical assistance they are getting from the French experts? If so, what do Government propose to do?

Shri K. C. Reddy: As I said, there has been unavoidable delay. Whether it is pardonable or unpardonable it is for the hon. Member to have his own opinion. With regard to two ships of Jala-type, it was not the fault of the French technicians with whom we are collaborating and the delay in the delivery of these two ships was because of reasons beyond our control. When the shipyard was taken over from Scindias, there was not enough planning by the previous owners, enough quantities of steel were not ordered in time and orders were not placed for two engines that were necessary for the two ships. There was also a breakdown of the only rolling mill that we have in our country. Owing to these causes the delivery of those two ships was delayed. With regard to Maierform design ship, the delay has been caused partly due to a wrong appraisal at the beginning by the French collaborators whom we have appointed. They have since found out their mistake. They have also sent more expert technicians to help us in the working of the shipyard, and sufficient remedial measures are now being taken. I may add that since this question has been engaging the attention of more than one hon. Member of this House, I propose to lay a detailed statement on the Table of the House.

Shri Matthen: May I know if the hon. Minister is aware that both the German shipyards and Japanese shipyards are delivering their ships ahead of schedule? If this is the present rate of progress, will the hon. Minister consider doing something before the Second Five Year Plan to expedite production?

Shri K. C. Reddy: I do not know about the Japanese shipyards or other shipyards, but I can only speak with authority on the working of our shipyard. However, I take the information which the hon. Member has given.

Shri Raghunath Singh: How many times have the engineering experts been changed?

Shri K. C. Reddy: I cannot answer definitely how many times. I am aware of only one change recently when two technicians were replaced by eight technicians on the advice of the French firm.

Dr. Rama Rao: In view of the delay and in view of the urgent need to increase our tonnage, do Government take into consideration expanding the Visakhapatnam Shipyard?

Shri K. C. Reddy: An expansion scheme is already in implementation so far as the Visakhapatnam Shipyard is concerned. I may add that Government are considering the desirability of building another shipyard in the country.

Shri Sarangadhar Das: May I know if Government consider it desirable to study the shipbuilding methods in different countries, including Japan and the continental European countries, with a view to plan the future and to take the best experts whether they are in Europe or in Asia?

Shri K. C. Reddy: May I say that it is a suggestion for action.

श्रीलंका में भारतीय

*११८५. श्री एम० एल० द्विवेदी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि श्रीलंका के प्रधान मंत्री ने श्रीलंका के प्रतिनिधियों के सदन (हाउस आफ रिप्रेजेंटेटिव्स) में यह घोषणा की थी कि वे भारत के साथ किये गये करार को तोड़ सकते हैं, यदि लंका में भारतीय उद्भव के नागरिकों के प्रश्न का कोई दूसरा हल निकल आये; और

(ख) यदि हां, तो क्या सरकार पारस्परिक समझौते के द्वारा इस समस्या को निबटाने के लिये कोई दूसरा हल ढुंढने का प्रयत्न कर रही है ?

वैदेशिक कार्य मंत्री के सभासचिव (श्री साबत अली खान) : (क) तथा (ख). श्रीलंका की प्रतिनिधि सभा में कई बयान दिये गये हैं, जिन से कोई मदद नहीं मिलती। चूंकि अभी इस मामले पर श्रीलंका के प्रधान मंत्री से लिखा पढ़ी हो रही है, इसलिये इस विषय पर कुछ कहना नामुनासिब होगा।

श्री एम० एल० द्विवेदी : मैं यह जानना चाहता हूँ कि लंका के प्रधान मंत्री सर जान कोटलेवाला ने जब यह कहा है कि भ्रमर इस

बारे में कोई दूसरा सुझाव हो, तो वह इस को मानेंगे, तो क्या लंका से कोई दूसरा सुझाव भारत सरकार के पास आया है, जिस पर भारत सरकार विचार कर रही है ?

श्री सावत अली खां : मैं ने अभी प्रश्न किया है कि इस मामले में खतो-किताबत हो रही है। इस से प्रागे मैं कुछ नहीं कह सकता हूँ।

श्री एम० एल० द्विवेदी : यह वार्ता—यह खतो-किताबत जो चल रही है, कब तक उस की पूरी हो जाने की आशा है ?

श्री सावत अली खां : इस का इन्हिसार तो हालात पर है—जैसे हालात होंगे, उन्हीं के मुताबिक वह हो जाये।

डा० सुरेश चन्द्र : क्या यह सच है कि लंका के हिन्दुस्तानियों की तरफ से कोई दरखास्त गवर्नमेंट के पास आई है कि वे स्वयं इस को हल करना चाहते हैं ?

श्री सावत अली खां : नहीं, ऐसी कोई दरखास्त नहीं आई है।

Shri Kamath: Is it a fact that the Ceylon Prime Minister declared in the Ceylon Parliament recently that the presence of Indians in such large number in Ceylon constitutes a bigger danger than British imperialism, and that he suggested further that people of Indian origin in Ceylon might be settled in British Borneo, and if so, whether this does not constitute an unhelpful attitude for further negotiations?

Shri Sadath Ali Khan: These reports have appeared in the Press and I have certainly seen them. As I said earlier, their attitude has so far not been very helpful.

Shri Kamath : Is it a fact that the Government of Ceylon has rejected a vast percentage of these applications of Indian citizens merely in default because the enquiry notice calling them for interview did not reach these Indians in time?

Shri Sadath Ali Khan: This is a well-known fact and has been repeated in this House many a time.

Shri Kamath: I was not here then.

Shri Kajrolkar : May I know whether it is a fact that the Prime Ministers of India and Ceylon are meeting shortly to resolve this problem?

Shri Sadath Ali Khan: There is no question of meetings. As I said earlier, correspondence is going on between the two Prime Ministers.

Shri Kasliwal: May I know whether Government have received any detailed report as to what exactly the Prime Minister of Ceylon is alleged to have said in the Ceylon House of Representatives?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): Obviously any announcement made in the Ceylonese Parliament is reported to us by our High Commissioner.

श्री एम० एल० द्विवेदी : क्या यह सच है कि सिलोन पार्लियामेंट में कुछ मੈम्बरों ने कहा कि जो भारतीय लंका में घुसके, उन को गोली से उड़ा दिया जायेगा। इस में कहां तक सच्चाई है और इस विषय में सरकार ने क्या एन्वयारी की है ?

श्री सावत अली खां : ये सिर्फ बातें हैं—धुंध्राधार तकरीरें हैं—, जो होती ही रहती हैं।

Shri Kamath: Has Government any information as to the number of persons of Ceylonese origin in India and how many of them have applied for Indian citizenship?

Shri Sadath Ali Khan: I want notice.

Oil Refineries

*1189. **Shri Barman:** Will the Minister of Production be pleased to state:

(a) whether any Indian had been associated in designing and planning of any of the Oil Refineries which have so far been established in India; and

(b) if not, the steps that are being taken to train Indians for designing and planning of this Industry?

The Deputy Minister of Production (Shri Satish Chandra): (a) No.

(b) If and when a suitable opportunity arises in future, the question of training Indian nationals in the designing and planning of oil refinery will be borne in mind.